

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR TERRYGOLD (INDIA) LTD
OPERATING IN TERRY TOWEL MANUFACTURING INDUSTRY AT HYDERABAD
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Terrygold (India) Ltd CIN: U18100TG1991PLC013446 PAN: AABCT1947R
2. Address of the registered office	4 th Floor, 6-2-966/5/1, Hill Colony, Khairatabad, Hyderabad - 500 004
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Peddakaparthi Village, Chityal Mandal, Nalgonda District, Telangana.
5. Installed capacity of main products/ services	Licensed Capacity: 1125 MT of Terry Towels/ annum Installed Capacity: 1100 MT of Terry Towels/ annum
6. Quantity and value of main products/ services sold in last financial year	NIL The Company was admitted into into BIFR and since 2004 it ceased to have any business operations.
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The required details are available at the Registered Office of the Resolution Professional at Old no. 22, New no. 28, Menod Street, Purasawalkam, Chennai 600 007. Alternatively, the details can also be obtained by requesting through an email at terrygold.cirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria and Detailed Invitation for Expression of Interest are available at the Registered Office of the Resolution Professional at Old no. 22, New no. 28, Menod Street, Purasawalkam, Chennai 600 007. Alternatively, the details can also be obtained by requesting through an email at terrygold.cirp@gmail.com
10. Last date for receipt of expression of interest	5 th June, 2023
11. Date of issue of provisional list of prospective resolution applicants	7 th June, 2023
12. Last date for submission of objections to provisional list	12 th June, 2023
13. Process email id to submit EOI	terrygold.cirp@gmail.com



R. Sadasivan

Ramakrishnan Sadasivan
Resolution Professional
IBBI/PA-001/IP-P00108/2017-18/10215
Reg. address: Old no. 22, New no. 28, Menod Street,
Purasawalkam, Chennai - 600 007
Mobile: 94444 55982
For Terrygold (India) Ltd
20th May, 2023, Chennai